HIGH COURT OF TRIPURA AGARTALA

No.F.3(35)-HC/2022/151184

Dated, Agartala, the 24th June, 2022

CIRCULAR

In supersession of earlier Circular dated 29thNovember, 2021, the Hon'ble High Court of Tripura has been pleased to reconstitute the 'Rules Committee' of the High Court for framing of Rules including the Case Flow Management Rules as follows:

 Hon'ble Mr. Justice T.Amarnath Goud Chairman Member 2. Hon'ble Mr. Justice A. Lodh 3. Hon'ble Mr. Justice S.G.Chattopadhyay Member 4. Shri S.M.Chakraborty, Sr. Advocate Member 5. Shri Debu Ranjan Chowdhury, Sr.Advocate Member 6. Shri D.M.Jamatia, Registrar General Member 7. Shri V. Pandey, Registrar (Judicial) Member 8. Shri S Saha, Deputy Registrar (Vigilance)-cum-CPC Member

This is issued with immediate effect.

By Order Sd/-(D.M.Jamatia) Registrar General

No.F.3(35)-HC/2022/15185-224

Dated, Agartala, the 24th June, 2022

Copy to:-

- 1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
- 2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala.
- 3. The Secretary to Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura, Agartala.
- 4. The Secretary to Hon'ble Mr. Justice S.G.Chattopadhyay, Judge, High Court of Tripura, Agartala.
- 5. The Secretary, Tripura High Court Bar Association, Agartala.
- 6. The Chairman, Bar Council of Tripura, Agartala.
- 7. Sri S.M.Chakraborty, Sr. Advocate, High Court of Tripura, Agartala.
- 8. Sri Debu Ranjan Chowdhury, Sr. Advocate, High Court of Tripura, Agartala.
- 9. The LR & Secretary, Law, Government of Tripura, Agartala.
- 10. The District & Sessions Judges, Gomati Judicial District, Udaipur/ Khowai Judicial District, Khowai/ North Tripura Judicial District, Dharmanangar/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia.

- 11. The Registrar (Vigilance), High Court of Tripura, Agartala.
- 12. The Registrar (Judicial), High Court of Tripura, Agartala.
- 13. The Registrar (Admn.P&M), High Court of Tripura, Agartala.
- 14. Shri V. Pandey, Registrar (Judicial), High Court of Tripura, Agartala.
- 15. The Joint Registrar, High Court of Tripura, Agartala.
- 16. The Deputy Registrar(s), High Court of Tripura, Agartala.
- 17. Shri S. Saha, Deputy Registrar (Vigilance)-cum-CPC, High Court of Tripura, Agartala.
- 18. The Chief Librarian, High Court of Tripura, Agartala.
- 19. The Assistant Registrar(s), High Court of Tripura, Agartala.
- 20. The System Analyst, High Court of Tripura, Agartala, for uploading the same in the official website of the High Court of Tripura, Agartala.
- 21. The Superintendant, Establishment Section/Recruitment & Rules/ Bench Section(s), High Court of Tripura, Agartala.
- 22. Concerned File(s).

Registrar General